

Title: Request to investigate the accident in BDL, Hyderabad wherein Milan missiles were destroyed and take action against the persons responsible for it.

DR. (SHRIMATI) C. SUGUNA KUMARI (PEDDAPALLI): Thank you Mr. Chairman. I want to raise an important matter and bring to the notice of this august House that there was a very serious but preventable accident in BDL, Hyderabad recently wherein 1200 MILAN missiles were destroyed. There was a loss of hundreds of crores of rupees and thousands of lives were put to risk.

Sir, it appears that over enthusiastic officers put live missiles instead of dummy missiles on display.

They should keep each missile under safety lock in locked position but it was kept unlocked. One officer accidentally pressed the safety lock resulting in activation of missiles. Almost all the spare parts used in assembling missiles were of substandard quality, useless and harmful spares. This is a tip of the iceberg of the problem in the Defence establishments. This needs a thorough investigation. If an important agency is having such sordid state of affairs, it will be very difficult to defend the country.

I would request the hon. Minister of Defence, through you, Sir, that this accident should be investigated thoroughly and those persons who are responsible for this accident should be identified and booked under the relevant laws. The causes should be identified and preventive measures should be taken immediately.

MR. CHAIRMAN : Now, the House stands adjourned for Lunch to meet again at 2 p.m.

1305 hours

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.
